

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 11.05.2015
COURT : 6
ITEM : 26

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 14040 OF 2014
WITH PRAYER FOR INTERIM RELIEF

UNION OF INDIA & ORS.

...PETITIONER(S)

VERSUS

RAM ASHREY TRIPATHI

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 23.03.2015 with an Office Report dated 21.03.2015, when the court was pleased to pass the following order:-

“Rejoinder affidavit be filed within four weeks.
List thereafter.”

It is submitted that no Rejoinder Affidavit has been filed so far.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 08th day of May, 2015.

ASSISTANT REGISTRAR

Copy to:

MR. SHREEKANT N. TERDAL, ADV.

MS. ASHA GOPALAN NAIR, ADV.

ASSISTANT REGISTRAR